

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No.2001 of 1987

S.K. Shah ..... Applicant

Versus

General Manager, Northern  
Railway, New Delhi & Others ... Opposite Parties.

Hon. Justice K.Nath, V.C.

Hon. K.J. Raman, A.M.

This is a second Civil Appeal instituted in the Hon'ble High Court of Judicature at Allahabad on 14.2.1983. It has been received from the Hon'ble High Court for disposal with the ~~dy.~~-Registrar, High Court's letter No.Judl/1608/ dated 16.12.87. It is clear from the proviso of Sub Section 1 of Section 29 of the Administrative Tribunals Act, 1985 that the provisions of transfer of cases pending before the Hon'ble High Court do not apply to any appeal pending before that Court.

The record be, therefore, returned to the Registrar of the Hon'ble High Court with the request to place before the Court for disposal. The parties are directed to appear before the Registrar on 6.11.89.

Member (A)

Vice Chairman

Dated the 19th Sept., 1989.

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